

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

IA(IBC)(DIS.)/2(CH)2024

IA(I.B.C)/2709(CH)2023

IA(I.B.C)/179(CH)2024

IA(I.B.C)/1080(CH)2024

In

CP(IB) No. 285/Chd/Hry/2020

(Admitted)

IN THE MATTER OF
Sunfocus Solution Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

Jewel Garments Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 54(1), 60(5), IBC 2016

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.07.2024.

Sd/-

Court Officer